

**File No. 11023/62/2019-QA**  
**Food Safety and Standards Authority of India**  
(A statutory Authority established under the Food Safety and Standards Act, 2006)  
(Quality Assurance Division)  
**FDA Bhawan, Kotla Road, New Delhi – 110002**

Dated, the 29<sup>th</sup> January, 2020

**CORRIGENDUM – 01**

**RFP No. 14/2019-20 FOR PROCUREMENT OF FTIR**

Further to this office Request for Proposal (RFP) No. 14/2019-20 dated 07<sup>th</sup> January, 2020.

2. The following amendments are made in the ibid RFP:

**Main body of the RFP (Page-1):**

- 3 (e) Last Date and Time for Receipt of Tenders : **21<sup>st</sup> February 2020** at 1500 Hrs.  
(f) Date and Time of Opening of Tenders : **21<sup>st</sup> February 2020** at 1530 Hrs.

**Part-I of the RFP (Page-3):**

1. **Last date and time for depositing the Bids: 21<sup>st</sup> February 2020 by 1500 Hrs.** The sealed quotations under two bid system (i.e. Technical Bid & Commercial Bid) in sealed covers should be deposited/ reached by the due date and time. The responsibility to ensure this lies with the Bidder.

4. **Time and date for opening of Bids:** The tender box will be opened on **21<sup>st</sup> February 2020 at 1530hrs.** (If due to any exigency, the due date for opening of the Technical Bid is declared a closed holiday, then it will be opened on the next working day at the same time or on any other day/time, as intimated by this office).

*Umesh Jain*  
29/1/2020  
(Umesh Kumar Jain)  
Joint Director (QA)